

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.


PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**


| | T.P No. | Purpose | Section | Name of the Parties |
|--------|----------|---------|--------------------|-----------------------------------|
| 238/15 | TP 32/17 | Hearing | 433(e) /433 (f) | Shan Traders Vs Falcon Tyres Ltd. |

| SL.NO. | NAME (IN CAPITAL) & PHONE NUMBER | DESIGNATION REPRESENTATION TO WHOM (Petitioner Respondent) | SIGNATURE |
|--------|--|--|-----------|
| | | | |

None appeared for the petitioner and respondents. Both parties are called, absent. Notices sent not returned. Await.

Posted to 07.04.2017.


MEMBER (J)


MEMBER (T)